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Title: Need to take immediate action for rehabilitation and assistance to flood affected families in Assam and declare flood as a national calamity in the State.

SHRI BADRUDDIN AJMAL (DHUBRI):The Government is well aware of the recurring flood and land erosion in the State which has rendered lakh of people homeless and they are compelled to live under the open sky . This is almost yearly phenomenon of the State. As per the statistics from 1997 to 2007, 1050 sq. KM. i.e. 127,245 hectares of land i.e., 7% of the total land of the Brahmaputra valley of Assam has been eroded which displaced 30 lakh people from their original places. Like every year, this year also flood and erosion have caused untold misery to the people of Assam, Over 25,000 people have been affected so far in 6 districts across the State in 1st round of monsoon. Since June 27, 11 persons have already died in Guwahati city itself. Due to the continuous swelling of the Brahmaputra, the flood situation in Lakhimpur, Darrang, Sonitpur, Udaguri and Golaghat districts are also critical. Assam received Rs 11,000 crore as flood relief funds in 2013 but unfortunately the situation in the state has remained the same ever since the 2011 floods. There is no difference in the lives of people affected by flash floods.

My Submission is that the Government of India should take immediate action and arrange for rehabilitation of the affected families and provide financial aid to the people of affected areas and consider flood in Assam as a National Calamity.